

**NOTIFICATION No. 69 / 2017****I**

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<b>S. No</b>	<b>Name and Designation (1)</b> <i>Thiru / Tmt. Selvi</i>	<b>Transferred and posted as (2)</b>
1	M.GUNASEKARAN, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Karur.	District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam vice Thiru N.Sivakumar, transferred.
2	S.SARAVANAPERUMAL, III Additional District Judge, Tiruppur @ Dharapuram.	I Additional District Judge, Thoothukudi, in the existing vacancy
3	K.GOVINDARAJAN THILAKAVADI, Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Villupuram.	I Additional District Judge, Cuddalore, in the existing vacancy
4	S.ALLI, Presiding Officer, Labour Court, Salem	Additional District Judge & Presiding Officer, Special Court Under EC Act, Coimbatore, in the existing vacancy
5	S.NAMBIRAJAN, Presiding Officer, I Additional Labour Court, Chennai	District Judge, Karur vice Ms.R.Hemalatha, transferred.
6	N.MURALIDHARAN, II Additional District Judge (CBI cases), Coimbatore	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Uthagamandalam, in the existing vacancy.
7	Dr.K.RAMANATHAN, Sessions Judge, Sessions Court for Exclusive trial of Bomb Blast cases, Chennai	Additional District Judge, Chengalpattu, vice Ms.S.Mohanakumari, transferred.
8	S.MOHANAKUMARI, Additional District Judge, Chengalpattu.	Chairman, Permanent Lok Adalat, Chengalpattu, in the existing vacancy

<b>S. No</b>	<b>Name and Designation (1)</b> <i><u>Thiru / Tmt. Selvi</u></i>	<b>Transferred and posted as (2)</b>
9	P.RAVI, II Additional District Judge, Cuddalore @ Chidambaram	Additional District Judge & Presiding Officer, Special Court under E.C.Act, Thanjavur in the existing vacancy
10	R.HEMALATHA, District Judge, Karur	Special Judge, Special Court under TNPID Act, Chennai in the existing vacancy.
11	M.SREENIVASAN, District Judge, Tiruvarur	II Additonal District Judge (CBI Cases), Coimbatore vice Mr.N.Muralidharan, transferred.
12	S.SENTHIL KUMARESAN, Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Tiruvarur.	Session Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Srivilliputhur, in the existing vacancy
13	J.JULIET PUSHPA, III Additional District Judge, Villupuram @ Kallakurichi	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Villupuram vice Ms.K.GOVINDARAJAN THILAKAVADI, transferred
14	C.P.M.CHANDRA, Session Judge, Special Court for Exclusive trial cases registered under SC/ST (POA) Act, Sivagangai	II Additional District Judge (PCR), Tirunelveli, vice Thiru A.Abdul Kadhar, transferred.
15	A.ABDUL KADHAR, II Additional District Judge (PCR), Tirunelveli	I Additional District Judge, Tirunelveli vice Thiru N.Muthukrishnan, transferred.
16	M.MEERA SUMATHI, Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Dharmapuri	Special Judge, Special Court under TNPID Act, Madurai vice Thiru A.Thiruneelaprasad, transferred
17	S.SASIKALA, Chief Editor, Tamil Law Journal, High Court, Madras.	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Karur vice Thiru M.Gunasekaran, transferred.
18	S.BASKARAN, XIV Additional Judge (CBI Cases), City Civil Court, Chennai	II Additional District Judge, Thanjavur in the existing vacancy.
19	N.SIVAKUMAR, District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam.	I Additional Judge (TADA), City Civil Court, Chennai, in the existing vacancy.

<b>S. No</b>	<b>Name and Designation (1)</b> <i>Thiru / Tmt. Selvi</i>	<b>Transferred and posted as (2)</b>
20	T.VENKATKRISHNAN, Sessions Judge, Mahila Court, Chengalpattu	District Judge, Tiruvarur vice Mr.M.Sreenivasan, transferred.
21	P.SELVA MUTHU KUMARI, II Additional District Judge, Villupuram @ Tindivanam.	III Additional District Judge, Villupuram @ Kallakurichi vice Ms.J.Juliet Pushpa, transferred.
22	K.GURUVIAH, Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai.	Additional District Judge (Fast Track Court), Paramakudi vice Thiru M.P.Ram, transferred.
23	A.THIRUNEELAPRASAD, Special Judge, Special Court under TNPID Act Cases, Madurai	VIII Additional Judge (CBI cases), City Civil Court, Chennai vice Ms.G.Vijayalakshmi, transferred.
24	G.VIJAYALAKSHMI, VIII Additional Judge (CBI Cases), City Civil Court, Chennai.	IX Additional Judge (CBI cases), City Civil Court, Chennai in the existing vacancy.
25	M.P.RAM, Additional District Judge (Fast Track Court), Paramakudi.	XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai vice Mr.K.Venkatasamy, transferred.
26	K.VENKATASAMY, XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai.	XII Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru S.Jawahar, transferred.
27	S.JAWAHAR, XII Additional Judge (CBI Cases), City Civil Court, Chennai.	XIII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.
28	S.NATARAJAN, I Additional District Judge, Vellore	XIV Additional Judge (CBI Cases), City Civil Court, Chennai, vice Thiru S.Baskaran, transferred.
29	D.LINGESHWARAN, Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Ariyalur.	Additional District Judge, Ramanathapuram in the existing vacancy.

**II**

Tmt. G.T.Ambika, District Judge of Puducherry Judicial Service, functioning as III Additional District Judge, Pondicherry, who has been deputed to the Tamil Nadu State Judicial Service in G.O.Ms.No.23/2017-LD, Law Department, dated 17.04.2017 of the Government of Puducherry to function as III Additional District Judge, Tiruvallur @ Poonamallee and appointed as such on deputation basis in G.O.(D) No.210, Public (Special.A) Department, dated 24.04.2017 of Government of Tamil Nadu, is transferred and posted on deputation as III Additional District Judge, Tiruvallur @ Poonamallee vice Tmt. S.Mahalakshmi, transferred.

Tmt. S.Mahalakshmi, III Additional District Judge, Tiruvallur @ Poonamallee is transferred and posted as II Additional District Judge, Tiruvallur @ Poonamallee, in the existing vacancy.

**HIGH COURT, MADRAS.  
DATED: 28.04.2017.**

**Sd/- R.SAKTHIVEL,  
REGISTRAR GENERAL.**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - District Judges - Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 69 / 2017, dated : 28.04.2017.

.....

**I**

The District Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective posts to any one of the nearest Principal District Judge / District Judge / Additional District Judge / Additional Judge, City Civil Court, Chennai / Registrar (District Judiciary), High Court, Madras, as the case may be, on 30.04.2017 A.N., and take charge of their respective new posts on 02.05.2017 F.N., without fail.

The Officers who have been transferred and posted in the same station in which they are now functioning, are required to take charge of their respective new posts, on 02.05.2017 F.N., after handing over charge of their respective posts to their successors.

**II**

Tmt. G.T.Ambika, District Judge of Puducherry Judicial Service, who has been deputed to the Tamil Nadu State Judicial Service and posted as III Additional District Judge, Tiruvallur @ Poonamallee in the High Court's Notification cited above, is required to hand over charge of her post to II Additional District Judge, Pondicherry, on 30.04.2017 A.N. and take charge of the post of the III Additional District Judge, Tiruvallur @ Poonamallee, from Tmt. S.Mahalakshmi, III Additional District Judge, Tiruvallur @ Poonamallee, on 02.05.2017 F.N., without fail.

On relief, Tmt. S.Mahalakshmi, who has been transferred and posted as II Additional District Judge, Tiruvallur @ Poonamallee, in the High Court's Notification cited above, is required to take charge of the post of II Additional District Judge, Tiruvallur @ Poonamallee, immediately, on the same day.

Thiru D.Lingeshwaran, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ariyalur, who has been transferred and posted as Additional District Judge, Ramanathapuram, in the High Court's Notification cited above, is required to hand over charge of his post and the additional charge of the post of Additional District Judge, Ariyalur to the Judge, Family Court, Ariyalur, on 30.04.2017 A.N. and take charge of the post of the Additional District Judge, Ramanathapuram, on 02.05.2017 F.N., without fail.

The Judge, Family Court, Ariyalur is required to hold full additional charge of the posts of Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ariyalur and Additional District Judge, Ariyalur, until further orders.

### III

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts until the successors take charge or until further orders, as the case may be.

**HIGH COURT, MADRAS.  
DATED: 28.04.2017.**

**Sd/- R.SAKTHIVEL,  
REGISTRAR GENERAL.**